

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1393**  
TO BE ANSWERED ON 24.11.2016

**IMPLEMENTATION OF PMGSY IN KERALA**

**1393. SHRI P.K. BIJU:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total number of projects implemented in Kerala under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year along with the funds allocated during the period;
- (b) the percentage of expenditure shared by the Union Government and the State Government in implementation of the scheme and the percentage of utilisation of funds in Kerala;
- (c) whether any quality review has been carried out under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State and if so, the details thereof;
- (d) the number of roads whose quality review has been carried out in the State so far along with the number of roads out of them found to be built according to the laid down standards; and
- (e) the funds spent to repair the roads whose quality was found wanting and the safeguards needed to be adopted in future?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): The details of Habitations connected, road length constructed and amount released, under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last three years and the current year to Kerala are given below:-

Year	Habitations Connected	Length Constructed (in Km)	Funds Released by the Ministry of Rural Development (Rs.in crore)
2013-14	5	192.46	1.50
2014-15	5	345.74	151.41
2015-16	5	363.94	151.00
2016-17 (upto Oct, 2016)	0	189.62	89.446

(b): PMGSY was launched on 25<sup>th</sup> December, 2000 as a 100% Centrally Sponsored Scheme. During the year 2015-16, for accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the States has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been revised to a ratio of 60:40 between the Centre and States with effect from the year 2015-16 for all States except for 8 North Eastern and 3 Himalayan States, for which it is 90:10.

Since inception of the scheme till October, 2016, Rs.1,399.57 crore has been released to Kerala and expenditure reported by the State is Rs.1,252.44 crore (89%).

(c) and (d): PMGSY envisages a three tier Quality Assurance Mechanism to ensure quality of road works during construction. First-tier of this mechanism is in-house quality control at Programme Implementation Unit (PIU) level. Second-tier is structured as an independent quality monitoring at State level through State Quality Monitors (SQMs) in which provision of regular inspection of PMGSY works has been envisaged. The third-tier is an independent monitoring mechanism at the Central level. Under this tier, independent National Quality Monitors (NQMs) are engaged for inspections of PMGSY roads, selected at random. For works graded as 'Satisfactory Requiring Improvement' (SRI) and 'Unsatisfactory' (U) on the basis of observations of the National Quality Monitors, the States are required to submit "online" Action Taken Reports (ATR) and these ATRs are processed by NRRDA online. Since inception upto November, 2016, 491 NQM inspections have been conducted out of which 54 works have been categorised as 'Unsatisfactory' (U) and 96 works have been categorised as 'Satisfactory Requiring Improvement' (SRI).

(e): The responsibility to repair the road works, which are quality deficient within 5 years of construction is with the concerned contractor and such expenditure is to be borne by them only. Such details are not maintained centrally and are maintained at State level.

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